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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2277/92
M.A. NO. 395/94

New Delhi this the 8th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

P. C. Bhatia,
Inspector of Customs and
Central Excise, Collectorate of
Customs, New Delhi.
Resident of Flat No. 3079,
Sector-D, Pocket-3,
Vasant Kunj, New Delhi. ... Applicant

By Advocate Shri R. K. Kamal

Versus

1. Union of India through
The Secretary,
Ministry of Finance,
Department of Revenue,
Govt. of India,
New Delhi.
2. The Principal Collector,
Customs & Central Excise
Collectorate, New Delhi. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

M.A. No. 395/94 is by the applicant for withdrawal
of the original application. Allowed.

2. O.A. No. 2277/92 is dismissed as withdrawn.

Let a copy of this order be furnished to the
learned counsel for the applicant by 9.2.1994.

Arif Ali
(S. R. Adige)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/